

12.08 hrs.

PAPERS LAID ON THE TABLE

NOTIFICATION UNDER THE
INDIAN TELEGRAPH ACT.

The Minister of Transport and Communications (Shri Jagjivan Ram): I beg to lay on the Table a copy of the Indian Telegraph (First Amendment) Rules, 1963 published in Notification No. G.S.R. 673 dated the 20th April, 1963, under sub-section (5) of section 7 of the Indian Telegraph Act 1885. [Placed in Library See No. LT-1348/63].

NOTIFICATION UNDER THE
LAND ACQUISITION ACT

The Minister of Food and Agriculture (Shri S. K. Patil): I beg to lay on the Table a copy of the Land Acquisition (Companies) Rules, 1963 published in Notification No. G.S.R. 1073 dated the 24th June, 1963, under proviso to section 55 of the Land Acquisition Act, 1894. [Placed in Library See No. LT-1349/63].

NOTIFICATIONS UNDER THE
MOTOR VEHICLES ACT, ETC.

The Minister of Shipping in the Ministry of Transport and Communications (Shri Raj Bahadur): I beg to re-lay on the Table:—

(1) (i) a copy each of the following Notifications under sub-section (3) of section 133 of the Motor Vehicles Act, 1939, making certain further amendments to the Delhi Motor Vehicles Rules, 1940:—

- (a) Notification No. F. 12(208)/62-PR(T) published in Delhi Gazette dated the 21st March, 1963.
- (b) Notification No. F. 12(213)/62-PR(T) published in Delhi Gazette dated the 4th April, 1963.
- (c) Notification No. F. 12(176)/62-PR(T) published in Delhi

Gazette dated the 4th April, 1963. [Placed in Library, See No. LT-1336/63].

(ii) A copy of the Motor Vehicles (Operation of Commercial Traffic between India and Contiguous Countries) Rules, 1963 published in Notification No. S.O. 1108 dated the 20th April, 1963, under sub-section (3) of section 133 of the Motor Vehicles Act, 1939. [Placed in Library See No. LT-1337/63].

(iii) a copy of Notification No. G.S.R. 668 dated the 20th April, 1963 making certain further amendments to the rules to regulate the grant of certificates of competency to Masters and Mates in the Mercantile Marine published in Notification No. S. R. O. 1965 dated the 12th June, 1954, under sub-section (3) of section 458 of the Merchant Shipping Act, 1958. [Placed in Library See No. LT-1338/63].

NOTIFICATIONS UNDER MERCHANT
SHIPPING ACT

(2) I beg to lay on the Table:

(i) a copy each of the following Notifications under sub-section (3) of Section 458 of the Merchant Shipping Act, 1958:—

- (a) The Merchant Shipping (Shipping Office Forms) Rules, 1963 published in Notification No. G.S.R. 455 dated the 16th March, 1963.
- (b) Notification No. G.S.R. 503 dated the 23rd March, 1963 containing corrigenda to the Sailing Vessels (Inspection) Rules, 1962.
- (c) Notification No. G.S.R. 770 dated the 4th May, 1963 containing corrigenda to the Lifeboatmen's (Qualifications and Certificates) Rules, 1963.

[Placed in Library, See No. LT-1350/63].